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50.

MP 3419/90

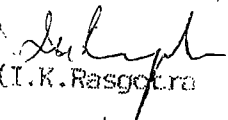
QA 1055/90

13.4.92

None for the applicant.

Respondents through Mrs. Raj Kumari Chopra, Counsel.

The application is dismissed for default and
non-prosecution.


(I.K. Rasgotra)

Member (A)


(P.K. Kartha)

Vice Chairman (J)